

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. Nr. 18.7.03

5.1.2004

For families hearing
as 'Part-Hearnd' with

OA 648/01 & OA 649/01

du
11/8

Bent

~~Original order~~
att. 5/1/04

Original order
att. 5/1/04 is kept
with OA no. 648/01.

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6/1/04

Copy of order att 5/1/04
issued to the counsel
for both side.

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S.O.

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6/1/04

Order is pronounced in open
Court. As per observations and
direction contained in the order
dated 5.1.2004 in separate sheets
attached to the record of
OA 648/01, all the three OAs
are allowed. no costs.

Vice-Chairman
11/8
Munir (J)